

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**18. C.P.(CAA)/248(MB)2023 In C.A.(CAA)/90(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2024**

**NAME OF THE PARTIES:- E-Emphasys Solutions Private Limited**

**Section: 230-232 of Companies Act, 2013**

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**ORDER**

Counsel, Hemant Sethi a/w Devanshi Sethi appeared for the Applicant through VC. Heard, Counsel for the Applicant for a considerable time and **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**